

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.116 of 2012

Dated : 30th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Nabha Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Ms. Kanika Chug

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1
Mr. Sakesh Kumar for R.2

ORDER

At the request of Learned Counsel for the parties, post the matter for further hearing on **07.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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